

(e) the type of work that the Dutch firm will do; and

(f) the fee to be paid to the Dutch firm for the above job and when they will submit the report?

THE MINISTER OF STATE IN THE DEPARTMENT OF DEFENCE PRODUCTION AND SUPPLIES IN THE MINISTRY OF DEFENCE (SHRI CHINTAMANI PANIGRAHI): (a) to (e). A contract for back-up consultancy services for making the Master Plan and the Detailed Project Report of Phase I of the Karwar Naval Base has been awarded to M/s Redecon, an Australian firm which has a tie-up with a Dutch firm, M/s Nedeco, for providing the harbour engineering expertise. There is no Indian Company/Organisation which has the requisite range of experience in planning and building a modern integrated naval base. M/s Engineers India Ltd., a public sector undertaking, have been appointed as the Prime Consultant to work with the Foreign Consultant.

The Foreign Consultants, viz. M/s Redecon/Nedeco were selected from out of 5 short-listed firms/consortia, based on various factors, e.g. experience, expertise, consultancy fee etc.

(f) The lump sum fees to be paid to the Dutch firm will be in the range of Rs. 80 lakhs. The Foreign consultants are scheduled to give their report by the end of January 1990.

Refund of Airport Facility Charge

4507. SHRI V.S. KRISHNA IYER: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether the Indian Airlines has been collecting Rs. 10/- per single journey on every ticket as "Airport Facility Charge";

(b) if so, whether the above airport

facility charge and the fuel surcharge is being refunded in case of cancellation of tickets automatically; and

(c) if not, the reasons thereof?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION AND TOURISM (SHRI SHIVRAJ V. PATIL): (a) Yes, Sir. Rs. 10/- per single journey on every ticket is collected as Domestic Service fee from domestic passengers by the national carriers on behalf of International Airports Authority of India and National Airports Authority.

(b) Yes, Sir.

(c) Does not arise.

Boost to Science and Technology Education

4508. SHRIMATI BASAVARAJESWARI: Will the PRIME MINISTER be pleased to state:

(a) whether Government have approved a package of programmes to boost higher science and technology education during the Eighth Plan period;

(b) if so, the main features of the package programme;

(c) to what extent, it will give a boost to science and technology; and

(d) the time by which the same is likely to be introduced?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, ELECTRONICS AND SPACE (SHRI K.R. NARAYANAN): (a) to (d). To evolve a programme on